

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 2339/2018

This the 18th day of February, 2020

**Hon'ble Mr. S. N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Renu Devi
 Aged about 32 years,
 D/o. Sh. Girish Singh,
 R/o. L-415/6, Sangam Vihar,
 New Delhi – 110 080
 Post : Assistant Teacher (Nursery)
 Post Code : 88/17
 Group - 'B'. ...Applicant

(By Advocate : Mr. Tenzing Thinlay Lepcha for Mr. Anuj Aggarwal)

Versus

1. Govt. of NCT of Delhi
 Through The Chief Secretary,
 Secretariat, I.P. Estate, New Delhi – 110 002.
2. Delhi Subordinate Services Selection Board (DSSSB)
 Through its Chairman
 Govt. of NCT of Delhi, FC-18, Institutional Area,
 Karkardooma, Delhi – 110 092.
3. The Director of Education,
 Directorate of Education,
 Govt. of NCT of Delhi, Old Secretariat Building,
 Civil Lines, Delhi – 110 054. ...Respondents

(By Advocate : Ms. Esha Mazumdar)

O R D E R (ORAL)

Mr. S. N. Terdal, Member (A) :

Learned counsel for applicant submits that this O.A has become infructuous. Hence, he wants to withdraw the O.A. Permitted.

2. The O.A is dismissed as having become infructuous.



(Mohd. Jamshed)
Member (A)

(S. N. Terdal)
Member (J)

/Mbt/